

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.646 of 2019

Ramjiwan Paswan & Ors.

... .. **Petitioners**

Versus

Union of India & Ors.

... .. **Respondents**

CORAM : SRI ANANDA SEN, J.

For the Petitioner(s) : Md. Shadab Ansari, Advocate
For the Respondent(s): Mr. Jitendra Tripathi, CGC

12/ 15.04.2026

This writ petition will be heard.

ADMIT.

(ANANDA SEN, J.)

*15th April, 2026
Prashant. Cp-2*